

**Annexure**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No.      | Category of creditor                                                                               | Summary of claims received |                            | Summary of claims admitted |                            | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|----------------------------------------------------------------------------------------------------|----------------------------|----------------------------|----------------------------|----------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
|              |                                                                                                    | No. of claims              | Amount                     | No. of claims              | Amount of claims admitted  |                             |                               |                                     |                     |                 |
| 1            | Secured financial creditors belonging to any class of creditors                                    | 2                          | 8,23,18,222.32/-           | 2                          | 8,18,96,947.32/-           | 0                           | 4,21,275/-                    | 0                                   | Annexure 1          | -               |
| 2            | Unsecured financial creditors belonging to any class of creditors                                  | 1                          | 1,29,39,09,884/-           | 1                          | 1,29,39,09,884/-           | 0                           | 0                             | 0                                   | Annexure 2          | -               |
| 3            | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | 0                          | 0                          | 0                          | 0                          | 0                           | 0                             | 0                                   | Annexure 3          | -               |
| 4            | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0                          | 0                          | 0                          | 0                          | 0                           | 0                             | 0                                   | Annexure 4          | -               |
| 5            | Operational creditors (Workmen)                                                                    | 0                          | 0                          | 0                          | 0                          | 0                           | 0                             | 0                                   | Annexure 5          | -               |
| 6            | Operational creditors (Employees)                                                                  | 11                         | 98,05,160/-                | 11                         | 98,05,160/-                | 0                           | 0                             | 0                                   | Annexure 6          | -               |
| 7            | Operational creditors (Government Dues)                                                            | 0                          | 0                          | 0                          | 0                          | 0                           | 0                             | 0                                   | Annexure 7          | -               |
| 8            | Operational creditors (other than Workmen and Employees and Government Dues)                       | 2                          | 2,76,05,400/-              | 2                          | 2,76,05,400/-              | 0                           | 0                             | 0                                   | Annexure 8          | -               |
| 9            | Other creditors, if any, (other than financial creditors and operational creditors)                | 0                          | 0                          | 0                          | 0                          | 0                           | 0                             | 0                                   | Annexure 9          | Attached        |
| <b>Total</b> |                                                                                                    | <b>16</b>                  | <b>1,41,36,38,666.32/-</b> | <b>16</b>                  | <b>1,41,32,17,391.32/-</b> | <b>0</b>                    | <b>4,21,275/-</b>             | <b>0</b>                            |                     |                 |

## Annexure-9

**Name of the corporate debtor: Owais Metal and Mineral Processing Limited; Date of commencement of CIRP: 13/08/2026; List of creditors as on: 05/09/2026**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

[illegible]